

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 1883  
TO BE ANSWERED ON 19<sup>TH</sup> DECEMBER 2023**

**DISEASES DUE TO TOBACCO**

**1883. DR. DHARMASTHALA VEERENDRA HEGGADE:**

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether Tobacco is a known risk factor for cardiovascular diseases, diabetes, and Chronic-Obstructive Pulmonary Disease as well as for infectious respiratory diseases;
- (b) if so, State Programme Implementation Plan Approvals and Expenditure under National Tobacco Control Programme, State/UT-wise from Financial Year 2018-19 to 2022-23;
- (c) whether Government proposes to strengthen Cigarettes and other Tobacco Products Act, 2003 to control tobacco consumption and if so, details thereof;
- (d) steps taken by Government to protect school going children against harmful effects of tobacco products, and
- (e) whether Government has created awareness campaigns on harmful effects of tobacco use, particularly amongst youth and if so, details thereof?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(PROF. S.P. SINGH BAGHEL)**

(a) & (b): Tobacco use is a major risk factor for many chronic diseases, including cancer, lung disease, cardiovascular disease and stroke. The State/UT wise State Programme Implementation Plan (SPIP) Approvals and Expenditure under National Tobacco Control Programme (NTCP) under National Health Mission (NHM) from F.Y. 2018-19 to 2022-23 is at **Annexure**.

(c) to (e): For strengthening Cigarettes and other Tobacco Products Act, 2003, the draft Cigarettes and Other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) (Amendment) Bill, 2020, was hosted in public domain for pre-legislative consultation.

The government has taken various steps to protect school going children against harmful effects of tobacco products. The major steps so far as are as under;

A comprehensive legislation, namely the Cigarettes and Other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Act, 2003 (COTPA 2003) has been enacted to regulate the use of tobacco products and to discourage the use of tobacco, with a view to improve public health in general as enshrined in Article 47 of the Constitution. The provisions under COTPA, 2003 prohibits sale of tobacco products to and by minors, sale of tobacco products within a radius of 100 yards of educational institutions. The Ministry has issued a specific “Guidelines for Tobacco Free Educational Institution” to all States/Union Territories for effective implementation of Section-6 of COTPA, 2003.

The Government also launched National Tobacco Control Programme (NTCP) in 2007- 08 to discourage the use of tobacco; create awareness about the harmful effects of tobacco consumption through regular and sustained public awareness campaigns. This Ministry launched a 60 days Tobacco Free Youth Campaign on the World No Tobacco Day to create intensive mass awareness on harmful effects of tobacco use, particularly amongst the youth and rural communities. The campaign was completed successfully by all States and UTs.

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## Annexure for RS US PQ 1883 for 19.12.2023

## State/UT wise SPIP Approvals and Expenditure under National Tobacco Control Programme (NTCP) under NHM from F.Y. 2018-19 to 2022-23

Rs in Lakhs

S.no	State/UT	2018-19		2019-20		2020-21		2021-22		2022-23	
1	Andaman and Nicobar Islands	-	-	7.08	3.00	16.33	2.36	23.75	1.41	26.00	2.68
2	Andhra Pradesh	37.38	34.32	63.38	53.75	67.98	67.98	244.23	226.33	380.16	279.90
3	Arunachal Pradesh	89.76	159.42	255.80	-	414.00	69.66	149.86	90.87	500.75	17.31
4	Assam	456.27	178.12	324.45	201.37	246.27	74.55	321.96	174.88	329.11	201.82
5	Bihar	390.20	57.51	304.97	72.43	188.61	20.33	220.81	7.92	169.71	10.63
6	Chandigarh	-	-	-	-	6.05	-	9.65	0.19	12.35	2.30
7	Chhattisgarh	802.86	145.76	410.20	782.91	284.70	171.07	492.88	229.34	386.80	328.69
8	Dadra & Nagar Haveli	17.77	5.99	1.35	3.10	15.92	3.71	0.04	9.72	16.90	4.81
	Daman & Diu	2.08	0.90	4.82	0.95						
9	Delhi	154.60	17.36	243.20	18.18	117.89	7.17	198.43	25.14	277.49	47.52
10	Goa	26.89	5.92	40.02	17.74	26.18	12.26	52.58	37.43	54.40	42.87
11	Gujarat	383.45	368.10	378.77	260.42	351.88	154.31	333.48	152.01	347.55	235.21
12	Haryana	232.30	7.95	278.36	650.87	171.50	40.18	215.20	128.57	212.80	169.09
13	Himachal Pradesh	148.00	21.14	92.00	41.90	63.50	20.24	50.01	21.25	114.20	28.32
14	Jammu and Kashmir	50.50	23.56	129.36	24.61	265.05	1.52	83.60	49.77	64.10	9.68
15	Jharkhand	283.52	47.24	338.16	103.75	346.96	109.58	426.26	420.78	440.76	321.60
16	Karnataka	432.60	310.35	415.40	343.95	429.14	329.30	693.11	609.38	526.94	366.79
17	Kerala	392.75	117.28	240.15	56.56	217.70	65.78	336.43	90.35	445.71	115.73

18	Ladakh	-	-	-	-	-	-	13.54	4.86	27.80	12.33
19	Lakshadweep	9.50	10.76	5.62	1.54	14.71	0.87	14.16	1.92	18.50	4.30
20	Madhya Pradesh	95.80	26.82	3,313.23	177.78	454.90	26.97	251.45	30.05	438.47	112.06
21	Maharashtra	1,546.76	167.18	210.21	161.14	195.83	86.14	127.43	216.30	489.26	205.95
22	Manipur	42.00	95.15	142.40	44.16	95.14	1.50	146.80	3.68	116.80	6.58
23	Meghalaya	23.60	-	76.60	27.86	110.18	124.26	63.55	57.34	64.72	88.72
24	Mizoram	33.24	37.58	35.03	4.76	42.90	16.10	37.77	117.73	63.68	27.28
25	Nagaland	132.34	63.99	161.27	28.71	72.88	5.31	102.62	21.54	142.90	47.83
26	Odisha	287.35	107.90	201.61	90.21	238.46	90.73	461.95	262.53	442.04	299.21
27	Puducherry	7.75	1.96	14.08	7.59	18.18	7.87	23.93	8.25	20.13	15.13
28	Punjab	156.50	6.16	73.68	3.88	68.00	-	76.00	4.85	68.85	6.06
29	Rajasthan	179.50	165.86	319.63	253.80	422.08	305.46	753.18	639.17	805.22	509.89
30	Sikkim	42.77	8.29	11.34	4.43	19.20	1.68	22.52	-	23.39	15.05
31	Tamil Nadu	49.82	44.32	145.89	86.39	52.80	5.99	88.50	179.42	333.15	82.77
32	Telangana	33.50	3.06	77.50	12.42	84.32	43.56	75.35	5.75	85.00	-
33	Tripura	99.70	62.58	52.70	25.07	53.65	31.46	86.41	68.59	114.47	66.67
34	Uttar Pradesh	1,687.16	1,160.53	1,724.86	919.85	1,256.72	535.25	3,228.32	984.36	2,752.25	1,511.00
35	Uttarakhand	66.71	27.29	75.35	32.42	48.50	23.12	140.57	144.79	168.62	90.85
36	West Bengal	172.57	95.24	105.95	119.22	125.01	102.76	131.32	157.43	131.01	120.75

1. The above data is as per the available Financial Management Reports (FMRs) reported by the States/UTs and is provisional and are updated up-to 31.03.2023.

2. After the reorganisation of the State of Jammu and Kashmir (J&K) into the Union Territory of J&K and Union Territory of Ladakh, NHM funds to the UT of Ladakh were disbursed for the first time during 2020-21.